

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2974
ANSWERED ON:24.07.2009
NUTRITIOUS DIET AT ANGANWADI CENTRES
Chauhan Shri Sanjay Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the nutritious diet is being provided to the children in Anganwadi Centres by the Government;
- (b) if so, whether the Government has revised the limit of Rs. One per day per child for distributing supplementary nutritious food at Anganwadi Centres;
- (c) if so, the reasons thereof;
- (d) whether the government has received any complaint of non-utilisation of funds allocated under the said scheme to the State Governments for the purpose;
- (e) if so, the details thereof during each of the last three years, State-wise; and
- (f) the action taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented through State Governments/Union Territory Administrations. Under the Scheme, supplementary nutrition is provided at Anganwadi Centres to all children in the age group of 6 months to 6 years. Pregnant and lactating mothers, as per the schematic nutritional and feeding norms.

(b) & (c) Financial norms for supplementary nutrition were revised by Government of India from Rs. 1.00 to Rs. 2/- per beneficiary per day, with effect from 19.10.2004. These norms have since been further revised as under:-

Category Pre-revised rates Revised rates#

Children (6-72 months)	Rs. 2.00	Rs. 4.00
Severely malnourished children (6-72 months)	Rs. 2.70	Rs. 6.00
Pregnant women and Nursing mothers	Rs. 2.30	Rs. 5.00

#w.e.f. 29.12.2008 in respect of Jammu & Kashmir

#w.e.f. 23.12.2008 in respect of Madhya Pradesh, Chhattisgarh, Rajasthan, Delhi, and Mizoram.

#w.e.f. 7.11.2008 in respect of other States/Uts

(d) No, Madam

(e) & (f) Does not arise.